## NATIONAL COMPANY LAW TRIBUNAL BENGALURU BENCH COURT NO.1

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 18.12.2017.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali
2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP No.169/ BB/2017	-	For filing addl. informatio n as required by Registry	252(3)	Euro Clean Vaccum Pvt. Ltd., Vs ROC

SL. NAME (IN CAPITAL) NO. & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
K. Dushpantha Kumar.	Petitioner	Dylanh
No.	<u>ORDER</u>	

PCS for Petitioner Company is present. Await report from ROC-Karnataka, Bangalore. List it on 05/01/2018.

Member (T)

Member (J)